

1	2	3	4	5
35.	Patel Nagar South	257	1600	4800
36.	Ramesh Nagar	3140	800	1600
37.	Rameshwari Nehru Nagar	490	1000	2000
38.	Sarai Rohilla	390	800	1600
39.	Sewa Nagar	72	800	1600
40.	Tilak Nagar	2525	800	1600
41.	Tihar I	2540	800	1600
42.	Tihar II	1765	800	1600
43.	Teliwara	88	1000	2000
44.	Timarpur	62	800	1600
45.	Vijay Nagar	590	1000	2000
46.	Motia Khan	242	1000	2000
47.	Kasturba Nagar	41	800	1600
48.	Ansari Market	26	1000	2000
49.	Bhagat Singh Market	70	2000	6000
50.	Gokhle Market	25	1000	2000
51.	Khan Market	65	2000	6000
52.	Lehna Singh Market	34	1000	2000

Government Accommodation Allotted to Political Parties and Labour Organisations

1876. SHRI ATAL BIHARI VAJPAYEE:
SHRI SURAJ BHAN :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the details of Government accommodation (along with the covered area and address of each) in Delhi allotted for the purpose of offices/residences of staff of various political parties and labour organisations ;

(b) the arrears of dues in each case;

(c) which of the above political parties are not represented in the Parliament; and

(d) guidelines (paragraph-wise) for making allotments in such cases?

* THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) to (c) Information is being collected and will be laid on the Table of the House.

(d) : Only such of the political parties or Groups as has been recognised as such by the speaker, are allotted accommodation. Otherwise, general pool accommodation is normally allotted to eligible Central Government Offices and their employees located

within Delhi/New Delhi. However, requests for allotment of general pool accommodation to non-eligible offices/persons are also considered on merits of each case and allotments are made in exceptional cases with the approval of the competent authority.

Role of Bad Tendency Law in Aggravation of Urban Housing Shortage

1877. SHRI N. E. HORO : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether bad tendency laws contribute significantly to aggravating the urban housing shortage ;

(b) whether many people like to keep the houses vacant in the fear that they cannot get them vacated easily and sizeable number of houses are lying vacant in the Capital as well as in other cities for this very reason; and

(c) if so steps Government propose to take in this regard to give guarantee to the houseowners so that they may give their houses on rent without fear?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) and (c) It has been brought to the notice